CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.133 of 1995

Wednesday, this the 5th day of July, 1995

CORAM

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

1   S Gangadharan Nair
        Higher Grade Transmission Assistant
        Carrier Station, Chenganassery.

2   AK Mathaikutty,
        Transmission Assistant,
        Carrier Station, Chenganassery.   ...Applicants

By Advocate Mr K Karthikeya Panicker.

Vs

1   Union of India represented
        by the Secretary,
        Ministry of Communication,
        New Delhi.

2   The Chief General Manager,
        Telecommunications, Trivandrum.

3   The General Manager,
        Telecom District, Kollam.   ...Respondents

By Advocate Mr TPM Ibrahim Khan, Sr.CGSC.

O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

        Applicants are Transmission Assistants. They pray
that they should be considered for the 35% quota earmarked
for their category on the basis of seniority without any
further classification and screening test, and for a
direction to 1st respondent to evolve a scheme for
promotion to the cadre of Junior Telecom Officers. They
base their claim on the ground that they belong to a
wasting cadre, that the Sarin and Aggarwal Committees have
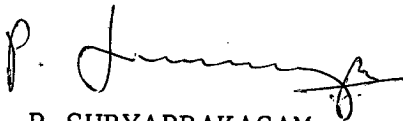stated that the work of JTO and Transmission Assistant is
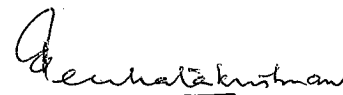
...2/-

similar and that in other Departments, equivalent posts such as the Assistant Superintendent, Telegraph Traffic, have been given the benefit.

2   This essentially is a matter for respondents to consider as part of their policy of handling the category of Transmission Assistants which is admitted to be a wasting cadre. Applicants are permitted to bring to the notice of 2nd respondent any grievances they have in this regard by means of a representation within one month. If such a representation is made, 2nd respondent shall consider it and pass appropriate orders within four months of the receipt of the representation.

3   Application is disposed of with the aforesaid direction. No costs.

Dated the 5th July, 1995.

P SURYAPRAKASAM
JUDICIAL MEMBER

PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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